

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A./100/3290/2012
M.A./100/1568/2018

New Delhi, this the 10th day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Shri G.S. Bhatti
81, Samaj Kalyan Appts
Bodella, Vikas Puri
New Delhi-18
2. Sada Nand Kapoor
Under Secretary (Retd)
58-D, Pkt J&K, Dilshad Garden,
Delhi-110095
3. Umesh Kumar Sharma,
A-3/34, Shakti Nagar Extn.,
Delhi-52
4. R.C. Batra
5D-41A, 2nd Floor, NIT
Faridabad
5. A.K. Thakral
B4A/22, R.P. Bagh
Delhi
6. R.K. Jerath
A-696, Sarita Vihar,
New Delhi-76
7. Gopi Chand
230/108, Sector – 23
Pratap Nagar,
Jaipur
8. Parmodh Kumar
203, Kumudi Appts
Pkt 6, Plot No.11
Nasirpur,
New Delhi – 45

9. V.P. Kalra
FF-13, Vardaan-I
Abhay Khand -III
Indirapuram,
Ghaziabad ... Applicants

(Through Shri Padma Kumar S., Advocate)

Versus

1. Union of India
Through the Cabinet Secretary
Bikaner House Annexe
Shahjahan Road, New Delhi
2. Secretary,
DoP&T
North Block,
New Delhi - 1
3. Secretary
Department of Expenditure
Ministry of Finance,
North Block,
New Delhi – 1 ... Respondents

(Through Shri Hanu Bhaskar, Advocate)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

The learned counsel for the applicants submits that the subject matter of this OA is covered by the order passed by this Tribunal in OA 1622/2014 and the same has been upheld by the Hon'ble Delhi High Court through judgment dated 25.04.2017 in W.P. (C) 109/2016. Learned counsel for the respondents does not dispute this.

2. In view of the same, we allow this OA holding that the applicants herein are entitled to Grade Pay of Rs.7600/- in the

third MACP with effect from the date on which they completed the required length of service. M.A. pending, if any, shall also stand disposed of.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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